

**Central Administrative Tribunal
Jammu Bench, Jammu**



TA No.4437/2021
(SWP No. 449/2009)

Wednesday, this the 12th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

<p>1. AlamSher S/o Ch. Birwali Ex-Inspector No.1460/NGO District Police Line, Jammu Age 68 years R/o House No.239, Dogra Mall, Jammu.</p>	<p style="text-align: right;"> Deleted in terms of HC Order dated 16.03.2009. ...Applicants</p>
<p>2. JagdishMittar S/o Late Sh. BakshiBukkarNath R/o Village Ari, Tehsil Mendhar District Poonch, Age 68 years.</p>	

(Nemo for applicant)

VERSUS

1. State of Jammu &Kashmir
Through Director General of Police
Jammu and Kashmir, Jammu.
2. Inspector General of Police
Jammu Range, Jammu.
3. Deputy Inspector General of Police
Jammu.

...Respondents
(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

The applicant filed SWP No. 449/2009 before the Hon'ble High Court of Jammu & Kashmir, with a prayer to consider his case for promotion to the post of Deputy Superintendent of Police (Dy. SP) from the date on which his juniors and other similarly situated persons were promoted, vide order dated 15.04.1998. He contends that there was absolutely no basis for the respondents in denying him, the promotion.

2. The SWP has since been transferred to the Tribunal in view of the reorganisation of the State of Jammu & Kashmir and renumbered as T.A. No. 4437/2021.

3. Today, there is no representation for the applicant. Since it is one of the oldest matters, we perused the record and heard Mr. Sudesh Magotra, learned Deputy Advocate General.

4. The SWP itself was filed after the retirement of the applicant. The promotions took place way back in the year 1998. If the applicant had any grievance, he was supposed to agitate the issue at the relevant point of time. It is fairly well settled that no promotion can be granted retrospectively.

5. The T.A. is accordingly dismissed. There shall be no order



(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 12, 2021
/sunil/jyoti/dsn/